COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2017 & IA NO. 779 OF 2017

Dated: 9th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Aurum Renewable Energy Pvt. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Ms. Manpreet Kaur

Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Dhananjay Baijal for R-1

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2

Mr. R. Mishra Mr. Sanjiv Saxena

Mr. Ramneek Mishra for R-3

<u>ORDER</u>

On account of paucity of time, this Bench cannot take up this matter. This matter may be listed before the Bench headed by Justice N.K. Patil, Judicial Member on 13.11.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd